

Application for grant of Certificate of Registration rejected

September 28, 1999

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected the applications for grant of a certificate of registration submitted by the undernoted financial companies:

<u>Sr.No.</u>	<u>Name of the Company</u>	<u>Rejected on</u>
1.	M/s. Sri Nookambica Finance & Investments (P) Ltd., 28-11-38(2), Surya Bag, Visakhapatnam-530 020.	24.9.1999
2.	M/s. Renuga Finance (P) Ltd., 134, Kamatchi Amman, Koil Street, Tirupur.	24.9.1999
3.	M/s. VLG Finance (Pvt.) Ltd., D.No.36-46-21, Kancharlapalem Main Road, Visakhapatnam-530008.	24.9.1999
4.	M/s. Yasmin Finance & Trading Private Ltd., No.2, New Mission Road, Bangalore 560 027.	24.9.1999

As such, the above companies cannot transact the business of non-banking financial institution as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

Rupambara Padhi
Manager

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